

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3940
ANSWERED ON:03.12.2010
DISCONTINUATION OF TRIBAL SUB PLAN
Sethi Shri Arjun Charan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has plans to discontinue the Tribal Sub Plan;
- (b) if so, the reasons therefor and the schemes now being implemented for the Tribal people living in the remote areas of the country; and
- (c) the details of such schemes now in vogue for their developments?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a): No, Madam.

(b) & (c): State Governments implement of the schemes under Tribal Sub-Plan by applying the principle of convergence of funds in order to ensure that these schemes are suitably woven into the fabric of development of tribals at the grassroot level/ remote areas.

The details of the schemes implemented by the Ministry of Tribal Affairs for the welfare/developments of tribal are given in the statement enclosed.

Annexure

Statement referred to in reply to part (b) & (c) Lok Sabha USQ No. 3940 on 03.12.2010

Schemes administered by the Ministry of Tribal Affairs for STs

- (i) Grants under first proviso to Article 275 (1) of the Constitution: for raising the level of administration of Scheduled Areas to that of the administration of the rest of the areas of that State.
- (ii) Special Central Assistance to the Tribal Sub Plan (SCA to TSP): all for income generation activities of family/ community based or those run by Self Help Groups (SHGs) for tribal population below poverty line.
- (iii) Hostels for Scheduled Tribes Girls and Boys: for construction of new hostel buildings and/or extension of existing hostels.
- (iv) Establishment of Ashram Schools in Tribal Sub Plan Area: for residential schools to increase the literacy rates among the tribal students and bring them at par with other population of the country.
- (v) Post-Matric Scholarships for Scheduled Tribes students: for pursuing post matriculation recognized courses in recognized institutions.
- (vi) Vocational Training in Tribal Areas: to upgrade the skills of the tribal youth in various traditional/modern vocations, which would enable them to gain suitable employment or become self employed.
- (vii) Vocational Training Centres (VTC) in Tribal Areas: to develop the skills of the tribal youth for a variety of jobs as well as self employment.
- (viii) Rajiv Gandhi National Fellowship Scheme (RGNF): fellowships in the form of financial assistance are given to students to pursue higher studies.
- (ix) National Overseas Scholarships Scheme for Scheduled Tribe: for pursuing higher studies abroad in specified fields of master level courses, Ph.D and post doctoral research programmes, in the field of Engineering, Technology and Science.
- (x) Top Class Education for ST students: for pursuing studies at degree and post degree level in any of the 125 identified institutes covering the field of management, Medicine, Engineering, Law and Commercial Courses.

(xi) Strengthening education among Scheduled Tribes Girls in Low Literacy Districts: for Girls' Hostels where schools run under Sarva Siksha Abhiyan, Kasturba Gandhi Balika Vidyalaya Scheme or other schemes of Education Department are available. Wherever such schools are not available, complete Educational Complex including hostel and schooling facilities are considered.

(xii) Development of Particularly Vulnerable Tribal Groups (PTGs): Any activity/work, which is very crucial for the survival, protection and development of PTGs, can be taken up under the scheme.

(xiii) Coaching for Scheduled Tribes: for coaching in reputed and professional coaching institutions to appear in various competitive examinations and succeed in obtaining jobs.

(xiv) Upgradation of Merit of ST Students: to upgrade the merit of ST students by providing them remedial and special coaching in classes IX to XII, to prepare the students for competitive examinations for seeking entry into professional courses like Engineering and Medical discipline.

(xv) Grant-in-Aid to Voluntary Organisations for Welfare of Scheduled Tribes: to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas through the efforts of Voluntary Organizations and to provide an environment for socio-economic upliftment and overall development of the STs.